

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 45559/2019, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 4935/2018

MEHRAJ ALI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Only SR-4935/18 is to be listed before the Ld. Registrar Court for
direction)

Date : 15-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr Pulkit Chandna, Adv.
Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

Mr. Aftab Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1 but none has
entered appearance.

Respondent no.2 has filed counter affidavit.

Application for withdrawing counter affidavit with
permission to file fresh counter affidavit is filed on behalf
of respondent no.2. Application is allowed to the extent of
withdrawal of counter affidavit only.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar